## Copy to:

- 1) The Chairman, Central Pollution Control Board, Delhi.
- 2) The Chairman, All State Pollution Control Boards and Pollution Control Committees of UTs.
- 3) The Secretary, Deptt. Of Environment, all States and UTs.
- 4) The Secretary, Department of Finance, all States and UTs.
- 5) The Accountant Generals, All States and UTs.
- 6) The Member Secretary, all State Pollution Control Boards/Committees of UTs.
- 7) Director of Audit, CW & Misc. IP Estate, New Delhi.
- 8) Deputy Secretary, IFD/Account Officer, B&A, MoEF.
- 9) Guard File/Spare Copies.

## Joint scheme for conservation of forests

- 753. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that the joint ventures with State Governments are working under the Joint Forest Management Scheme for conservation of forests in the country;
  - (b) if so, the details thereof;
- (c) whether Government would allow to have joint ventures with the local bodies for conservation of forests under this scheme in Maharashtra and how many schemes of Government of Maharashtra has proposed under this scheme; and
- (d) if not, the reasons therefor and whether Government would allow to have joint ventures under this scheme keeping in mind the global warming?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) The Ministry of Environment and Forests is implementing National Afforestation Programme (NAP) Scheme for regeneration of degraded forests and adjoining areas in

the country including state of Maharashtra. The scheme is being implemented through a decentralized mechanism of State Forest Development Agency (SFDA) at State level, Forest Development Agency (FDA) at Forest Division level and Joint Forest Management Committees (JFMCs) at village level and the members of local bodies are represented in the FDAs and JFMCs. As on 31.3.2010, 800 FDA projects have been approved in 28 States in the country to treat an area of 1.69 mha. through 42535 JFMCs since inception of the scheme in 2002.

(c) and (d) As reported by the Government of Maharashtra, the State Forest Department and the Joint Forest Management Committees (JFMCs) constituted under the Scheme "Gramasthanchya Sahabhagatoon Van-vyavasthapan" (i.e. management of forests with cooperation of villagers) work together as per the State Government's resolution of 25th April, 2003. The general body of JFMCs consist of all adult and willing members of Gram Sabhas constituted under the Mumbai Panchayati Raj Act, 1959. The Executive Committee of JFMC also has a representative from Village Gram Panchayat.

The State Government of Maharashtra has proposed following Schemes during the year 2009-10 to be implemented through JFM.

SI. No.	Name of Scheme	Outlay (Rs. in crore)
1.	Joint Forest Management Scheme (State)	12.06
2.	Joint Forest Management Scheme (District)	3.98
3.	Soil and Moisture Conservation (State JFM methodology based)	8.31
4.	Akkalkuwa-Dhadgaon (Tribal Sub-plan) - JFM methodology based	6.50
5.	Integrated Forest Development Scheme  (Tribal Sub Plan) - A new scheme proposed on JFM methodology	20.00
	TOTAL	50.85

The Annual Work Programme 2010-11 under Centrally Sponsored Scheme: Intensification of Forest Management Scheme of the State of Maharashtra, implemented by Ministry of Environment and Forests through State Forest Department, is yet to be finalized.